

BROADCASTING be pleased to state :

(a) whether Government are aware that primary TV service in Kannada is not transmitted to all places within Karnataka due to non-availability of satellite transponders ; and

(b) if so, the steps taken to obtain transponder facilities for dissemination of primary service throughout Karnataka ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) :
(a) Yes, Sir.

(b) Transponder facilities for relay of primary TV service in Karnataka are expected to be available in INSAT-IC proposed to be launched and operationalised during 1988-89.

[Translation]

**Closure of Cinema Houses in
Uttar Pradesh**

*442. **SHRI BALWANT SINGH
RAMOOWALIA :**

DR. CHINTA MOHAN :

Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state :

(a) whether the Film Federation of India has requested the Information and Broadcasting Ministry to intervene in the situation arising out of the closure of cinema houses in Uttar Pradesh ;

(b) if so, the facts in this regard ; and

(c) Government's reaction thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) :
(a) to (c). President, Film Federation of India, in his telegram dated 30-10-1987 addressed to Minister of State for Information and Broadcasting sought his intervention to bring about an honourable settlement in the matter relating to total and indefinite bandh by Uttar Pradesh Film Industry.

2. The main demands of the cinema exhibitors in U.P. relate to relief in payment

of entertainment tax and electricity rates. As these subjects fall within the jurisdiction of the State Governments, necessary action to provide relief to cinema exhibitors is to be taken by the Government of Uttar Pradesh. The Ministry of Information and Broadcasting, have, however, written to the Government of Uttar Pradesh to expedite consideration of the recommendations of the Godbole Committee, appointed by the Government of Maharashtra to look into similar demands made by the Film Industry there. Earlier, a copy of this report was sent to all State Governments/Union Territory Administrations in September, 1987 to consider the applicability of these recommendations in case of similar situations in their context.

3. According to the Government of Uttar Pradesh as there has been no increase in the present rate of entertainment tax and licence fee since 1981, there was no cause for the strike.

[English]

Impact of T.V. Programmes

*443. **SHRI MURLIDHAR MANE :**
Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state :

(a) whether the Doordarshan studies and assesses the short as well as long term impact of its programmes on the society ;

(b) if so, how and at what interval it is done ; and

(c) if not, whether Government propose to have an expert body to undertake this study, making the evaluation of viewers panels as its base ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) :
(a) and (b). Audience Research Units, attached to various Programme Production Centres of Doordarshan, undertake studies/surveys on programmes, from time to time, as per the needs and requirements of the organisation. This is a continuous activity.

(c) Does not arise.